GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:3918 ANSWERED ON:20.04.2010 PROCUREMENT OF COPRA Antony Shri Anto

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether NAFED has received any complaint from the consumerfed regarding the procurement of copra and coconut;
- (b) if so, the details thereof; and
- (c) the corrective steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a) & (b): Yes, Madam. NAFED has reported that they have received a complaint from Consumerfed regarding rejection of copra by NAFED on quality parameters. NAFED has rejected the copra procured by Consumerfed under Price Support Scheme (PSS) due to various factors like higher percentage of wrinkled kernels & moisture contents as compared to the permissible limits, under Fair Average Quality (FAQ) norms.
- (c): Under PSS, the commodity which confers the FAQ norms are only procured to ensure the quality of the produce from the genuine farmers. As such, no further steps are required to be taken by the Government in this regard.